

**COURT-II**  
**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**Appeal No. 265 of 2013 & IA Nos-357 of 2013 & 110 of 2014**  
**Appeal No. 266 of 2013 & IA Nos-358 of 2013**

**Dated : 27<sup>th</sup> October, 2014**

**In the matter of:**

**Appeal No. 265 of 2013 &  
IA Nos-357 of 2013 & 110 of 2014**

BSES Yamuna Power Ltd.	... Appellant(s)
Versus	
Delhi Electricity Regulatory Commission	...Respondent(s)

**Appeal No. 266 of 2013 &  
IA Nos-358 of 2013**

BSES Rajdhani Power Ltd.	... Appellant(s)
Versus	
Delhi Electricity Regulatory Commission	...Respondent(s)

Counsel for the Appellant(s):	Mr. Hasan Murtaza
Counsel for the Respondent(s)	Mr. Pradeep Misra and Mr. Manoj Kumar Sharma for R.1

**ORDER**

As the Bench did not assemble today, post the matter for hearing on **14.11.2014.**

**COURT MASTER**